

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 203 of 2014

Dated : 1st September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Steel Ltd. ...Appellant(s)

Versus

**Jharkhand State Electricity Regulatory
Commission & Ors**

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Punit D Tyagi,
Mr. Ankit Parhar**

ORDER

As directed, the Learned Counsel for the Appellant has filed an Affidavit stating that the issues no. 4 and 5 are pending before the State Commission in a Review Petition for a decision and as such he is not pressing those issues.

In view of above statement, **Admit** in respect of issues no. 1, 2 and 3 only. Issue notice. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **26.09.2014.**

**(Rakesh Nath)
Technical Member
mk/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**